

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
**LOK SABHA**  
**UNSTARRED QUESTION No. 1247**  
TO BE ANSWERED ON 9 FEBRUARY 2018 (FRIDAY)/MAGHA 20, 1939 (SAKA)

**Aadhaar Seeding**

**1247. PROF. PREM SINGH CHANDUMAJRA:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Supreme Court has issued any direction for fixing a time period for seeding Aadhaar with bank accounts; and
- (b) if so, the details thereof?

**Answer**

**The Minister of State in the Ministry of Finance  
(SHRI SHIV PRATAP SHUKLA)**

- (a) and (b) The Hon'ble Supreme Court of India in Writ Petition (Civil) 494 of 2012 in the matter of Justice K.S. Puttaswamy (Retd.) & Anr. Vs. Union of India and Ors., *inter alia* ordered the following in its Order dated 15 December 2017:
  - (i) As far as Aadhaar linkage with bank accounts is concerned, for existing bank accounts, the last date for the completion of the process may be extended to 31 March 2018; and
  - (ii) In so far as new bank accounts are concerned, subject to the submission of the details in regard to the filling of an application for an Aadhaar card and the furnishing of the application number to the account opening bank, the last date for the completion of the process of Aadhaar linking is extended to 31 March 2018.

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